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सोमवार, मार्च २८, १९८८/चैत्र ८, शके १९१०

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The following Bill is published under the first proviso to rule 116(1) of the Maharashtra Legislative Assembly Rules (Seventh Edition) :—

**L. A. BILL No. IX OF 1988.**

*A BILL*

*to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services of a part of the financial year 1988-89.*

WHEREAS it is expedient to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services of a part of the financial year 1988-89 ; It is hereby enacted in the Thirty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Vote on Account) Short title, Act, 1988.

Withdrawal of Rs. 43,72,52,31,000 from the Consolidated Fund of the State for the financial year 1988-89.

2. From and out of the Consolidated Fund of the State, there may be withdrawn sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate to the sum of four thousand, three hundred and seventy-two crores, fifty-two lakhs, thirty-one thousand rupees towards defraying the several charges which will come in course of payment during the financial year 1988-89.

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year.

## THE SCHEDULE

[See sections 2 and 3]

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>A--EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department</b>					
A-1	President/ Vice-President, Governor/Administrator of Union Territories.	2012, President/ Vice-President, Governor/Administrator of Union Territories.	....	33,63,000	33,63,000
A-2	Council of Ministers.	2013, Council of Ministers.	63,61,000	....	63,61,000
A-3	Elections.	2015, Elections.	5,15,00,000	....	5,15,00,000
A-5	Interest Payments.	2049, Interest Payments.	...	1,000	1,000
A-6	Public Service Commission.	2051, Public Service Commission.	69,000	35,82,000	36,51,000
A-7	Secretariat-General Services.	2052, Secretariat-General Services.	1,88,14,000	1,000	1,88,15,000
A-8	Public Works.	2059, Public Works.	1,82,000	....	1,82,000
A-9	Other Administrative Services.	2070, Other Administrative Services.	1,79,71,000	1,000	1,79,72,000
A-10	Miscellaneous General Services.	2075, Miscellaneous General Services.	51,50,000	....	51,50,000
A-11	Housing.	2216, Housing.	2,43,000	....	2,43,000
A-12	Information and Publicity.	2220, Information and Publicity.	2,83,72,000	....	2,83,72,000
A-13	Social Security and Welfare.	2235, Social Security and Welfare.	5,35,83,000	....	5,35,83,000
A-14	Other Social Services.	2252, Other Social Services.	40,000	....	40,000
A-15	Civil Aviation.	3053, Civil Aviation.	2,72,000	....	2,72,000
A-16	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	1,66,000	....	1,66,000
<b>Total—General Administration Department.</b>			<b>18,27,23,000</b>	<b>69,48,000</b>	<b>18,96,71,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Home Department</b>					
B-1	Administration of Justice.	2014, Administration of Justice.	14,09,000	5,000	14,14,000
B-2	State Excise.	2039, State Excise.	1,82,01,000	5,000	1,82,06,000
B-3	Taxes on Vehicles.	2041, Taxes on Vehicles.	3,17,53,000	....	3,17,53,000
B-4	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	24,82,000	....	24,82,000
B-5	Secretariat—General Services.	2052, Secretariat—General Services.	44,41,000	....	44,41,000
B-6	Police.	2055, Police.	95,44,21,000	2,10,000	95,46,31,000
B-7	Jails.	2056, Jails.	3,71,12,000	2,000	3,71,14,000
B-8	Other Administrative Services.	2070, Other Administrative Services.	1,84,73,000	....	1,84,73,000
B-9	Miscellaneous General Services.	2075, Miscellaneous General Services.	41,000	....	41,000
B-10	Urban Development.	2217, Urban Development.	2,02,000	....	2,02,000
B-11	Social Security and Welfare.	2235, Social Security and Welfare.	49,42,000	....	49,42,000
B-12	Other Social Services.	2252, Other Social Services.	12,54,000	....	12,54,000
B-13	Indian Railways—Policy Formulation, Direction, Research and other Miscellaneous Organisations.	3001, Indian Railways—Policy Formulation, Direction, Research and other Miscellaneous Organisations.	94,000	....	94,000
B-14	Ports and Light Houses.	3051, Ports and Light Houses.	1,14,53,000	....	1,14,53,000
B-15	Road Transport.	3055, Road Transport.	69,26,000	....	69,26,000
B-16	Inland Water Transport.	3056, Inland Water Transport.	67,000	....	67,000
B-17	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	22,000	....	22,000
Total—Home Department.			1,09,32,93,000	2,22,000	1,09,35,15,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	<b>Revenue and Forests Department</b>				
C-1	Land Revenue.	2029, Land Revenue.	10,52,10,000	50,000	10,52,60,000
C-2	Stamps and Registration.	2030, Stamps and Registration.	1,50,04,000	3,000	1,50,07,000
C-3	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	65,00,000	17,25,20,000	17,90,20,000
C-4	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	.....	28,00,000	28,00,000
C-5	Interest Payments.	2049, Interest Payments.	.....	24,90,000	24,90,000
C-6	Secretariat—General Services.	2052, Secretariat—General Services.	86,00,000	.....	86,00,000
C-7	District Administration.	2053, District Administration.	26,90,26,000	20,000	26,90,46,000
C-8	Public Works.	2059, Public Works.	39,02,88,000	3,72,95,000	42,75,83,000
C-9	Other Administrative Services.	2070, Other Administrative Services.	1,20,000	40,000	1,60,000
C-10	Miscellaneous General Services.	2075, Miscellaneous General Services.	30,59,000	.....	30,59,000
C-11	Housing.	2216, Housing.	3,12,000	.....	3,12,000
C-12	Urban Development.	2217, Urban Development.	1,05,000	.....	1,05,000
C-13	Welfare of Scheduled Castes, Scheduled Tribes, and other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	88,95,000	.....	88,95,000
C-14	Social Security and Welfare.	2235, Social Security and Welfare.	12,05,30,000	5,000	12,05,35,000
C-15	Relief on account of Natural Calamities.	2245, Relief on account of Natural Calamities.	7,24,00,000	40,000	7,24,40,000
C-16	Other Social Services.	2252, Other Social Services.	61,000	.....	61,000
C-17	Crop Husbandry.	2401, Crop Husbandry.	9,45,000	.....	9,45,000
C-18	Forestry and Wild Life.	2406, Forestry and Wild Life.	29,10,00,000	30,000	29,10,30,000
C-19	Agricultural Research and Education.	2415, Agricultural Research and Education.	42,50,000	.....	42,50,000
C-20	Hill Areas.	2551, Hill Areas.	2,60,000	.....	2,60,000
C-21	Other General Economic Services.	3475, Other General Economic Services.	11,18,000	.....	11,18,000
C-22	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	53,000	2,50,000	3,03,000
		Total—Revenue and Forests Department.	1,29,77,36,000	21,55,43,000	1,51,32,79,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Agriculture and Co-operation Department</b>				
D-1	Appropriation for Reduction or Avoidance of debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	2,54,80,000	2,54,80,000
D-2	Interest Payments.	2049, Interest Payments.	....	2,36,43,000	2,36,43,000
D-3	Labour and Employment.	2230, Labour and Employment.	28,000	....	28,000
D-4	Social Security and Welfare.	2235, Social Security and Welfare.	1,25,000	....	1,25,000
D-5	Crop Husbandry.	2401, Crop Husbandry.	28,51,51,000	10,000	28,51,61,000
D-6	Soil and Water Conservation.	2402, Soil and Water Conservation.	9,29,27,000	....	9,29,27,000
D-7	Animal Husbandry.	2403, Animal Husbandry.	13,11,48,000	5,000	13,11,53,000
D-8	Dairy Development.	2404, Dairy Development.	1,51,83,80,000	5,000	1,51,83,85,000
D-9	Fisheries.	2405, Fisheries.	1,46,47,000	5,000	1,46,52,000
D-10	Agricultural Research and Education.	2415, Agricultural Research and Education.	12,52,95,000	....	12,52,95,000
D-11	Co-operation.	2425, Co-operation.	10,04,47,000	3,000	10,04,50,000
D-12	Minor Irrigation.	2702, Minor Irrigation.	2,44,53,000	....	2,44,53,000
D-13	Village and Small Industries.	2851, Village and Small Industries.	4,74,70,000	....	4,74,70,000
D-14	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	53,98,000	1,000	53,99,000
D-15	Civil Supplies.	3456, Civil Supplies.	6,73,000	....	6,73,000
		Total—Agriculture and Co-operation Department.	2,34,61,42,000	4,91,52,000	2,39,52,94,000
	<b>Education and Employment Department</b>				
E-1	Interest Payments.	2049, Interest Payments.	....	8,19,23,000	8,19,23,000
E-2	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	3,60,65,000	....	3,60,65,000
E-3	General Education.	2202, General Education.	41,27,26,000	10,000	41,27,36,000
E-4	Technical Education.	2203, Technical Education.	18,00,20,000	....	18,00,20,000
E-5	Sports and Youth Services.	2204, Sports and Youth Services.	1,43,12,000	....	1,43,12,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Education and Employment Department—contd.</b>					
E-6	Art and Culture.	2205, Art and Culture.	2,40,30,000	.....	2,40,30,000
E-7	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	3,12,000	.....	3,12,000
E-8	Labour and Employment.	2230, Labour and Employment.	8,98,13,000	2,000	8,98,15,000
F-9	Social Security and Welfare.	2235, Social Security and Welfare.	15,25,000	.....	15,25,000
E-10	Secretariat—Social Services.	2251, Secretariat—Social Services.	80,84,000	2,000	80,86,000
E-11	Revenue Expenditure on Removal of Regional Imbalance	2202, General Education. 2203, Technical Education. 2230, Labour and Employment.	7,60,34,000	.....	7,60,34,000
Total—Education and Employment Department.			84,29,21,000	8,19,37,000	92,48,58,000
<b>Urban Development Department</b>					
F-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	1,70,000	.....	1,70,000
F-2	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	.....	51,47,000	51,47,000
F-3	Interest Payments.	2049, Interest Payments.	.....	79,80,000	79,80,000
F-4	Other Administrative Services.	2070, Other Administrative Services.	3,95,000	.....	3,95,000
F-5	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	21,38,87,000	.....	21,38,87,000
F-6	Urban Development.	2217, Urban Development.	16,91,77,000	2,000	16,91,79,000
F-7	Social Security and Welfare.	2235, Social Security and Welfare.	17,000	.....	17,000
F-8	Secretariat—Social Services.	2251, Secretariat—Social Services.	23,59,000	1,000	23,60,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	<b>Urban Development</b>	<b>Department—contd.</b>			
F-9	Roads and Bridges.	3054, Roads and Bridges.	4,76,43,000	....	4,76,43,000
F-10	Ecology and Environment.	3435, Ecology and Environment.	23,67,000	....	23,67,000
F-11	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	1,000	....	1,000
F-12	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	4,92,27,000	1,45,000	4,93,72,000
		<b>Total—Urban Development Department.</b>	<b>48,52,43,000</b>	<b>1,32,75,000</b>	<b>49,85,18,000</b>
	<b>Finance Department</b>				
G-1	Collection of Taxes on Income and Expenditure.	2020, Collection of Taxes on Income and Expenditure.	67,06,000	....	67,06,000
G-2	Sales Tax.	2040, Sales Tax.	6,71,75,000	....	6,71,75,000
G-3	Other Fiscal Services.	2047, Other Fiscal Services.	4,67,11,000	....	4,67,11,000
G-5	Interest Payments.	2049, Interest Payments.	....	1,89,08,57,000	1,89,08,57,000
G-6	Secretariat—General Services.	2052, Secretariat—General Services.	42,73,000	....	42,73,000
G-7	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	3,73,85,000	....	3,73,85,000
G-8	Other Administrative Services.	2070, Other Administrative Services.	1,56,17,82,000	....	1,56,17,82,000
G-9	Pensions and other Retirement Benefits.	2071, Pensions and other Retirement Benefits.	54,41,37,000	52,50,000	54,93,87,000
G-10	Miscellaneous General Services.	2075, Miscellaneous General Services.	16,68,52,000	....	16,68,52,000
G-11	Housing.	2216, Housing.	16,000	....	16,000
G-12	Social Security and Welfare.	2235, Social Security and Welfare.	66,25,000	....	66,25,000
G-13	Other General Economic Services.	3475, Other General Economic Services.	1,26,000	....	1,26,000
G-14	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	19,29,000	....	19,29,000
		<b>Total—Finance Department.</b>	<b>2,44,37,17,000</b>	<b>1,89,61,07,000</b>	<b>4,33,98,24,000</b>

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
(1)	(2)	(3)	(4)	(5)	(6)
			Rs.	Rs.	Rs.
<b>Public Works Department</b>					
H-1	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	1,35,000	1,35,000
H-2	Interest Payments.	2049, Interest Payments.	....	23,000	23,000
H-3	Other Administrative Services.	2070, Other Administrative Services.	3,00,000	....	3,00,000
H-4	Housing.	2216, Housing.	9,39,40,000	....	9,39,40,000
H-5	Social Security and Welfare.	2235, Social Security and Welfare.	75,000	....	75,000
H-6	Forestry and Wild Life.	2406, Forestry and Wild Life.	31,66,000	....	31,66,000
H-7	Ports and Light Houses.	3051, Ports and Light Houses.	46,000	....	46,000
H-8	Civil Aviation.	3053, Civil Aviation.	13,34,000	....	13,34,000
H-9	Roads and Bridges.	3054, Roads and Bridges.	48,94,64,000	....	48,94,64,000
H-10	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	50,82,000	....	50,82,000
H-11	Public Works and Administrative and Functional Buildings.	2059, Public Works.	67,23,26,000	15,82,000	67,39,08,000
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2217, Urban Development.			
		2230, Labour and Employment.			
		2403, Animal Husbandry.			
		2405, Fisheries.			
		2415, Agricultural Research and Education.			
2435, Other Agricultural Programmes.					
2852, Industries.					
<b>Total—Public Works Department.</b>			<b>1,26,57,33,000</b>	<b>17,40,000</b>	<b>1,26,74,73,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Irrigation Department</b>					
I-1	Social Security and Welfare.	2235, Social Security and Welfare.	2,00,000	....	2,00,000
I-2	Soil and Water Conservation.	2402, Soil and Water Conservation.	1,41,00,000	....	1,41,00,000
I-3	Major and Medium Irrigation.	2701, Major and Medium Irrigation.	1,43,87,62,000	2,000	1,43,87,64,000
I-4	Minor Irrigation.	2702, Minor Irrigation.	4,36,46,000	2,000	4,36,48,000
I-5	Command Area Development.	2705, Command Area Development.	13,60,01,000	....	13,60,01,000
I-6	Flood Control.	2711, Flood Control.	62,40,000	....	62,40,000
I-7	Power.	2801, Power.	2,39,52,000	....	2,39,52,000
I-8	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	39,24,000	....	39,24,000
		Total—Irrigation Department.	1,66,68,25,000	4,000	1,66,68,29,000
<b>Law and Judiciary Department</b>					
J-1	Administration of Justice.	2014, Administration of Justice.	11,95,91,000	1,95,99,000	13,91,90,000
J-2	Secretariat—General Services.	2052, Secretariat—General Services.	36,69,000	....	36,69,000
J-3	Other Administrative Services.	2070, Other Administrative Services.	55,20,000	....	55,20,000
J-4	Social Security and Welfare.	2235, Social Security and Welfare.	1,00,000	10,000	1,10,000
J-5	Other Social Services.	2252, Other Social Services.	1,75,000	....	1,75,000
J-6	Other General Economic Services.	3475, Other General Economic Services.	3,45,000	....	3,45,000
J-7	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	18,45,000	....	18,45,000
		Total—Law and Judiciary Department.	13,12,45,000	1,96,09,000	15,08,54,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	<b>Industries, Energy and Labour Department</b>				
K-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	1,05,00,000	2,20,00,000	3,25,00,000
K-2	Supplies and Disposals.	2057, Supplies and Disposals.	8,54,000	....	8,54,000
K-3	Stationery and Printing.	2058, Stationery and Printing.	8,80,50,000	1,000	8,80,51,000
K-4	Labour and Employment.	2230, Labour and Employment.	2,71,90,000	1,000	2,71,91,000
K-5	Social Security and Welfare.	2235, Social Security and Welfare.	66,000	....	66,000
K-6	Power.	2801, Power.	1,19,95,000	....	1,19,95,000
K-7	Non-Conventional Sources of Energy.	2810, Non-Conventional Sources of Energy.	30,00,000	....	30,00,000
K-8	Village and Small Industries.	2851, Village and Small Industries.	2,54,60,000	....	2,54,60,000
K-9	Industries.	2852, Industries.	7,37,40,000	....	7,37,40,000
K-10	Non-Ferrous Mining and Metallurgical Industries.	2853, Non-Ferrous Mining and Metallurgical Industries.	80,00,000	....	80,00,000
K-11	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	25,00,000	1,000	25,01,000
		<b>Total—Industries, Energy, and Labour Department.</b>	<b>25,13,55,000</b>	<b>2,20,03,000</b>	<b>27,33,58,000</b>
	<b>Rural Development Department</b>				
L-1	Land Revenue.	2029, Land Revenue.	8,36,17,000	....	8,36,17,000
L-2	Interest Payments.	2049, Interest Payments.	....	6,51,55,000	6,51,55,000
L-3	District Administration.	2053, District Administration.	20,16,95,000	4,000	20,16,99,000
L-4	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	31,000	....	31,000
L-5	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	50,29,36,000	2,000	50,29,38,000
L-6	Social Security and Welfare.	2235, Social Security and Welfare.	10,15,000	....	10,15,000
L-7	Nutrition.	2236 Nutrition.	10,79,39,000	....	10,79,39,000
L-8	Forestry and Wild Life.	2406, Forestry and Wild Life.	2,82,95,000	....	2,82,95,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sumis not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	<b>Rural Development</b>	<b>Department—contd.</b>			
L-9	Agricultural Research and Education.	2415, Agricultural Research and Education.	37,85,000	....	37,85,000
L-10	Special Programmes for Rural Development.	2501, Special Programmes for Rural Development.	16,09,86,000	....	16,09,86,000
L-11	Rural Employment.	2505, Rural Employment.	19,25,00,000	....	19,25,00,000
L-12	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	22,39,000	....	22,39,000
L-13	Minor Irrigation.	2702, Minor Irrigation.	10,91,81,000	....	10,91,81,000
L-14	Non-Conventional Sources of Energy.	2810, Non-conventional Sources of Energy.	7,32,92,000	....	7,32,92,000
L-15	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	40,00,000	....	40,00,000
L-16	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	2,10,000	....	2,10,000
L-17	Compensation and Assignments to Local Bodies and Panchayati-Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	2,33,56,000	65,50,000	2,99,06,000
L-18	Aid Material and Equipments.	3606, Aid Material and Equipments.	78,000	....	78,000
L-19	Revenue Expenditure on Removal of Regional Imbalance.	2215, Water Supply and Sanitation. 2702, Minor Irrigation.	8,48,33,000	....	8,48,33,000
		Total—Rural Development Department.	1,57,99,88,000	7,17,11,000	1,65,16,99,000
		<b>Food and Civil Supplies Department</b>			
M-1	Interest Payments.	2049, Interest Payments.	....	1,43,50,000	1,43,50,000
M-2	Pensions and Other Retirement Benefits.	2071, Pensions and other Retirement Benefits.	3,000	....	3,000
M-3	Social Security and Welfare.	2235, Social Security and Welfare.	23,000	....	23,000
M-4	Food, Storage and Warehousing.	2408, Food, Storage and Warehousing.	7,01,98,000	....	7,01,98,000
M-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	23,79,000	....	23,79,000
M-6	Other General Economic Services.	3475, Other General Economic Services.	51,31,000	....	51,31,000
		Total—Food and Civil Supplies Department.	7,77,34,000	1,43,50,000	9,20,84,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>					
N-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	1,35,000	....	1,35,000
N-2	Sports and Youth Services.	2204, Sports and Youth Services.	3,00,79,000	....	3,00,79,000
N-3	Art and Culture.	2205, Art and Culture.	99,20,000	....	99,20,000
N-4	Housing.	2216, Housing.	25,30,000	....	25,30,000
N-5	Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and other Backward classes.	21,73,52,000	....	21,73,52,000
N-6	Social Security and Welfare.	2235, Social Security and Welfare.	6,64,75,000	....	6,64,75,000
N-7	Nutrition.	2236, Nutrition.	1,95,50,000	....	1,95,50,000
N-8	Secretariat-Social Services.	2251, Secretariat-Social Services.	18,69,000	....	18,69,000
N-9	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	9,37,000	....	9,37,000
N-10	Tourism.	3452, Tourism.	10,35,000	....	10,35,000
Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.			34,98,82,000	....	34,98,82,000
<b>Planning Department</b>					
O-1	Social Security and Welfare.	2235, Social Security and Welfare.	10,000	....	10,000
O-2	Rural Employment.	2505, Rural Employment.	1,40,00,00,000	....	1,40,00,00,000
O-3	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	20,70,00,000	....	20,70,00,000
O-4	Hill Areas.	2551, Hill Areas.	3,08,40,000	....	3,08,40,000
O-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	53,90,000	1,000	53,91,000
O-6	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	95,25,000	52,65,02,000	53,60,27,000
Total—Planning Department.			1,65,27,65,000	52,65,03,000	2,17,92,68,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>Parliamentary Affairs Department</b>					
P-1	Secretariat-General Services.	2052, Secretariat-General Services.	3,55,000	....	3,55,000
P-2	Social Security and Welfare.	2235, Social Security and Welfare.	5,000	....	5,000
		Total—Parliamentary Affairs Department.	3,60,000	....	3,60,000
<b>Housing and Special Assistance Department</b>					
Q-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	13,60,000	....	13,60,000
Q-2	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	61,74,000	61,74,000
Q-3	Interest Payments.	2049, Interest Payments.	....	1,28,86,000	1,28,86,000
Q-4	District Administrations.	2053, District Administrations.	1,34,82,000	....	1,34,82,000
Q-5	Other Administrative Services.	2070, Other Administrative Services.	1,30,000	....	1,30,000
Q-6	Housing.	2216, Housing.	13,64,26,000	....	13,64,26,000
Q-7	Urban Development.	2217, Urban Development.	1,19,000	....	1,19,000
Q-8	Social Security and Welfare.	2235, Social Security and Welfare.	11,80,20,000	....	11,80,20,000
Q-9	Secretariat-Economic Services.	3451, Secretariat—Economic Services.	13,72,000	....	13,72,000
Q-10	Other General Economic Services.	3475, Other General Economic Services.	3,000	....	3,000
		Total—Housing and Special Assistance Department.	27,09,12,000	1,90,60,000	28,99,72,000
<b>Public Health Department</b>					
R-1	Medical and Public Health.	2210, Medical and Public Health.	60,15,62,000	....	60,15,62,000
R-2	Family Welfare.	2211, Family Welfare.	16,68,92,000	....	16,68,92,000
R-3	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	1,53,000	....	1,53,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Public Health Department—contd.</b>					
R-4	Social Security and Welfare.	2235, Social Security and Welfare.	34,000	....	34,000
R-5	Secretariat—Social Services.	2251, Secretariat—Social Services.	12,86,000	....	12,86,000
R-6	Aid Materials and Equipments.	3606, Aid Materials and Equipments.	16,67,000	....	16,67,000
Total—Public Health Department.			77,15,94,000	....	77,15,94,000
<b>Medical Education and Drugs Department</b>					
S-1	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	3,65,000	3,65,000
S-2	Interest Payments.	2049, Interest Payments.	....	79,000	79,000
S-3	Medical and Public Health.	2210, Medical and Public Health.	34,70,27,000	1,000	34,70,28,000
S-4	Social Security and Welfare.	2235, Social Security and Welfare.	20,000	....	20,000
S-5	Secretariat—Social Services.	2251, Secretariat—Social Services.	14,38,000	1,000	14,39,000
Total—Medical Education and Drugs Department.			34,84,85,000	4,46,000	34,89,31,000
<b>Tribal Development Department</b>					
T-1	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	1,33,000	1,33,000
T-2	Interest Payments.	2049, Interest Payments.	....	1,31,000	1,31,000
T-3	Pensions and other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	3,000	....	3,000
T-4	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	9,98,20,000	....	9,98,20,000
T-5	Social Security and Welfare.	2235, Social Security and Welfare.	8,000	....	8,000
T-6	Secretariat—Social Services.	2251, Secretariat—Social Services.	12,00,000	....	12,00,000
T-7	Co-operation.	2425, Co-operation.	1,05,69,000	....	1,05,69,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
	<b>Tribal Development</b>	<b>Department—contd.</b> 2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2210, Medical and Public Health. 2215, Water Supply and Sanitation. 2216, Housing. 2217, Urban Development. 2220, Information and Publicity. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment. 2235, Social Security and Welfare.			
T-8	Revenue Expenditure on Tribal Areas Development Sub-Plan.	2251, Secretariat—Social Services. 2401, Crop Husbandry. 2402, Soil and Water Conservation. 2403, Animal Husbandry. 2404, Dairy Development. 2405, Fisheries. 2406, Forestry and Wild Life. 2408, Food Storage and Warehousing. 2415, Agricultural Research and Education. 2425, Co-operation. 2501, Special Programmes for Rural Development. 2505, Rural Employment. 2506, Land Reforms. 2702, Minor Irrigation. 2851, Village and Small Industries. 2852, Industries 3054, Roads and Bridges 3456, Civil Supplies	32,96,92,000	....	32,96,92,000
T-9	Revenue Expenditure on Removal of Regional Imbalance.	2202, General Education. 2203, Technical Education 2210, Medical and Public Health. 2215, Water Supply and Sanitation. 2230, Labour and Employment. 2403, Animal Husbandry. 2702, Minor Irrigation. 3054, Roads and Bridges.	2,51,81,000	....	2,51,81,000
		<b>Total—Tribal Development Department.</b>	<b>46,64,73,000</b>	<b>2,64,000</b>	<b>46,67,37,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Environment Department</b>					
U-1	Interest Payments.	2049, Interest Payments.	....	2,46,000	2,46,000
U-2	Social Security and Welfare.	2235, Social Security and Welfare.	3,000	....	3,000
U-3	Secretariat—Social Services.	2251, Secretariat—Social Services.	2,77,000	....	2,77,000
U-4	Ecology and Environment.	3435, Ecology and Environment.	41,46,000	....	41,46,000
Total—Environment Department.			44,26,000	2,46,000	46,72,000
<b>Maharashtra Legislature Secretariat</b>					
V-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/ State/ Union Territory Legislatures.	1,96,04,000	2,58,000	1,98,62,000
V-2	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	22,33,000	....	22,33,000
V-3	Social Security and Welfare.	2235, Social Security and Welfare.	5,000	....	5,000
Total—Maharashtra Legislature Secretariat.			2,18,42,000	2,58,000	2,21,00,000
Total—A-Expenditure on Revenue Account.			17,55,13,94,000	2,93,93,78,000	20,49,07,72,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	<b>B—EXPENDITURE ON CAPITAL ACCOUNT</b>				
	<b>Home Department</b>				
B-18	Capital Outlay on Flood Control Projects.	4711, Capital Outlay on Flood Control Projects.	28,39,000	.....	28,39,000
B-19	Capital Outlay on Ports and Light Houses.	5051, Capital Outlay on Ports and Light Houses.	22,53,000	.....	22,53,000
B-20	Capital Outlay on Road Transport.	5055, Capital Outlay on Road Transport.	3,06,02,000	.....	3,06,02,000
B-21	Capital Outlay on Inland Water Transport.	5056, Capital Outlay on Inland Water Transport.	11,03,000	.....	11,03,000
		Total—Home Department.	3,67,97,000	.....	3,67,97,000
	<b>Revenue and Forests Department</b>				
C-23	Capital Outlay on Social Security and Welfare.	4235, Capital Outlay on Social Security and Welfare.	1,34,00,000	1,00,000	1,35,00,000
C-24	Capital Outlay on Forestry and Wild Life.	4406, Capital Outlay on Forestry and Wild Life.	6,70,00,000	.....	6,70,00,000
C-25	Capital Outlay on Agricultural Research and Education.	4415, Capital Outlay on Agricultural Research and Education.	34,15,000	.....	34,15,000
C-26	Capital Outlay on Major and Medium Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	5,28,50,000	.....	5,28,50,000
C-27	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	3,45,000	.....	3,45,000
C-28	Capital Outlay on Power Projects.	4801, Capital Outlay on Power Projects.	90,00,000	.....	90,00,000
C-29	Capital Outlay on Other General Economic Services.	5475, Capital Outlay on Other General Economic Services.	9,00,000	.....	9,00,000
		Total—Revenue and Forests Department.	14,69,10,000	1,00,000	14,70,10,000
	<b>Agriculture and Co-operation Department</b>				
D-16	Capital Outlay on Other Social Services.	4250, Capital Outlay on Other Social Services.	73,000	.....	73,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	<b>Agriculture and Co-operation Department—contd.</b>				
D-17	Capital Outlay on Crop Husbandry.	4401, Capital Outlay on Crop Husbandry.	3,31,75,000	....	3,31,75,000
D-18	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	1,56,00,000	....	1,56,00,000
D-19	Capital Outlay on Animal Husbandry.	4403, Capital Outlay on Animal Husbandry.	1,16,42,000	....	1,16,42,000
D-20	Capital Outlay on Dairy Development.	4404, Capital Outlay on Dairy Development.	2,20,09,000	....	2,20,09,000
D-21	Capital Outlay on Fisheries.	4405, Capital Outlay on Fisheries.	73,00,000	....	73,00,000
D-22	Capital Outlay on Food, Storage and Warehousing.	4408, Capital Outlay on Food, Storage and Warehousing.	11,37,000	....	11,37,000
D-23	Capital Outlay on Agricultural Research and Education.	4415, Capital Outlay on Agricultural Research and Education.	1,00,000	....	1,00,000
D-24	Capital Outlay on Co-operation.	4425, Capital Outlay on Co-operation.	8,54,54,000	....	8,54,54,000
D-25	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	1,50,00,000	....	1,50,00,000
D-26	Capital Outlay on Village and Small Industries.	4851, Capital Outlay on Village and Small Industries.	85,40,000	....	85,40,000
D-27	Capital Outlay on Other General Economic Services.	5475, Capital Outlay on Other General Economic Services.	30,13,000	....	30,13,000
D-28	Capital Outlay on Removal of Regional Imbalance.	4402, Capital Outlay on Soil and Water Conservation.	30,00,000	....	30,00,000
		Total—Agriculture and Co-operation Department	20,60,43,000	....	20,60,43,000
	<b>Urban Development Department</b>				
F-13	Capital Outlay on Water Supply and Sanitation.	4215, Capital Outlay on Water Supply and Sanitation.	1,31,68,000	....	1,31,68,000
F-14	Capital Outlay on Urban Development.	4217, Capital Outlay on Urban Development.	1,60,63,000	....	1,60,63,000
		Total—Urban Development Department.	2,92,31,000	....	2,92,31,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Public Works Department</b>					
H-12	Capital Outlay on Housing.	4216, Capital Outlay on Housing.	5,17,28,000	....	5,17,28,000
H-13	Capital Outlay on Civil Aviation.	5053, Capital Outlay on Civil Aviation.	43,73,000	....	43,73,000
H-14	Capital Outlay on Roads and Bridges.	5054, Capital Outlay on Roads and Bridges.	16,33,01,000	....	16,33,01,000
H-15	Capital Outlay on Public Works and Administrative and Functional Buildings.	4058, Capital Outlay on Stationery and Printing.	9,76,12,000	.....	9,76,12,000
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4211, Capital Outlay on Family Welfare.			
		4217, Capital Outlay on Urban Development.			
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
H-16	Capital Outlay on Removal of Regional Imbalance.	4235, Capital Outlay on Social Security and Welfare.	15,54,58,000	....	15,54,58,000
		4250, Capital Outlay on Other Social Services.			
		4202, Capital Outlay on Education, Sports, Arts and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4250, Capital Outlay on Other Social Services.			
5054, Capital Outlay on Roads and Bridges.					
Total—Public Works Department.			47,24,72,000	....	47,24,72,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Irrigation Department</b>					
I-9	Capital Outlay on Water Supply and Sanitation.	4215, Capital Outlay on Water Supply and Sanitation.	65,98,000	....	65,98,000
I-10	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	3,27,25,000	....	3,27,25,000
I-11	Capital Outlay on Major and Medium Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	2,35,51,33,000	....	2,35,51,33,000
I-12	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	13,87,35,000	....	13,87,35,000
I-13	Capital Outlay on Flood Control Projects.	4711, Capital Outlay on Flood Control Projects.	16,75,000	....	16,75,000
I-14	Capital Outlay on Power Projects.	4801, Capital Outlay on Power Projects.	42,67,68,000	....	42,67,68,000
I-15	Capital Outlay on Removal of Regional Imbalance.	4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation.	76,52,14,000	....	76,52,14,000
Total—Irrigation Department.			3,72,68,48,000	....	3,72,68,48,000
<b>Industries, Energy and Labour Department</b>					
K-12	Capital Outlay on Co-operation.	4425, Capital Outlay on Co-operation.	30,00,000	....	30,00,000
K-13	Capital Outlay on Village and Small Industries.	4851, Capital Outlay on Village and Small Industries.	55,00,000	....	55,00,000
K-14	Capital Outlay on Non-Ferrous Mining and Metallurgical Industries.	4853, Capital Outlay on Non-Ferrous Mining and Metallurgical Industries.	15,00,000	....	15,00,000
K-15	Capital Outlay on Consumer Industries.	4860, Capital Outlay on Consumer Industries.	2,50,00,000	..	2,50,00,000
K-16	Other Capital Outlay on Industries and Minerals.	4885, Other Capital Outlay on Industries and Minerals.	5,50,00,000	10,000	5,50,10,000
K-17	Capital Outlay on Roads and Bridges.	5054, Capital Outlay on Roads and Bridges.	90,00,000	....	90,00,000
Total—Industries, Energy and Labour Department.			9,90,00,000	10,000	9,90,10,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>Rural Development Department</b>					
L-20	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	2,38,02,000	2,000	2,38,04,000
		Total—Rural Development Department.	2,38,02,000	2,000	2,38,04,000
<b>Food and Civil Supplies Department</b>					
M-7	Capital Outlay on Food, Storage and Warehousing.	4408, Capital Outlay on Food, Storage and Warehousing.	3,79,77,65,000	....	3,79,77,65,000
		Total—Food and Civil Supplies Department.	3,79,77,65,000	....	3,79,77,65,000
<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>					
N-11	Capital Outlay on Education, Sports, Art and Culture.	4202, Capital Outlay on Education, Sports Art and Culture.	27,00,000.	....	27,00,000
N-12	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	61,85,000	....	61,85,000
N-13	Capital Outlay on Tourism.	5452, Capital Outlay on Tourism.	26,00,000	....	26,00,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	1,14,85,000	....	1,14,85,000
<b>Planning Department</b>					
O-7	Investments in General Financial and Trading Institutions	5465, Investments in General Financial and Trading Institutions	7,50,000	....	7,50,000
		Total—Planning Department.	7,50,000	....	7,50,000
<b>Housing and Special Assistance Department</b>					
Q-11	Capital Outlay on other General Economic Services.	5475, Capital Outlay on Other General Economic Services.	33,000	....	33,000
		Total—Housing and Special Assistance Department.	33,000	....	33,000
<b>Medical Education and Drugs Department</b>					
S-6	Capital Outlay on Medical and Public Health.	4210, Capital Outlay on Medical and Public Health.	15,000	....	15,000
		Total—Medical Education and Drugs Department.	15,000	....	15,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Tribal Development Department</b>				
T-10	Capital Outlay on Tribal Areas Development Sub-Plan.	4059, Capital Outlay on Public works. 4202, Capital Outlay on Education, Sports, Arts and Culture. 4210, Capital Outlay on Medical and Public Health. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 4250, Capital Outlay on Other Social Services. 4401, Capital Outlay on Crop Husbandry. 4403, Capital Outlay on Animal Husbandry. 4404, Capital Outlay on Dairy Development. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges.	11,76,26,000	....	11,76,26,000
T-11	Capital Outlay on Removal of Regional Imbalance.	4202, Capital Outlay on Education, Sports, Arts and Culture. 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on Other Social Services. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges.	7,21,88,000	....	7,21,88,000
		Total—Tribal Development Department.	18,98,14,000	....	18,98,14,000
		Total—B-Expenditure on Capital Account	8,74,09,65,000	1,12,000	8,74,10,77,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>C—EXPENDITURE UNDER DEBT HEADS</b>					
<b>General Administration Department</b>					
A-18	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	2,000	2,000
A-19	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	18,64,000	....	18,64,000
		Total—General Administration Department.	18,64,000	2,000	18,66,000
<b>Home Department</b>					
B-22	Loans for Housing	6216, Loans for Housing	2,43,77,000	....	2,43,77,000
B-23	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	9,45,000	....	9,45,000
		Total—Home Department.	2,53,22,000	....	2,53,22,000
<b>Revenue and Forests Department</b>					
C-30	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	9,35,000	9,35,000
C-31	Loans for Social Security and Welfare.	6235, Loans for Social Security and Welfare.	1,65,00,000	....	1,65,00,000
C-32	Loans for Relief on account of Natural Calamities.	6245, Loans for Relief on account of Natural Calamities.	60,00,000	....	60,00,000
C-33	Loans for Crop Husbandry.	6401, Loans for Crop Husbandry.	26,00,000	....	26,00,000
C-34	Loans for Forestry and Wild Life.	6406, Loans for Forestry and Wild Life.	1,16,000	....	1,16,000
C-35	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	50,00,000	....	50,00,000
		Total—Revenue and Forests Department.	3,02,16,000	9,35,000	3,11,51,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Agriculture and Co-operation Department</b>					
D-29	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	2,54,80,000	2,54,80,000
D-30	Loans for Housing.	6216, Loans for Housing	1,67,33,000	....	1,67,33,000
D-31	Loans for other Social Services.	6250, Loans for other Social Services.	2,000	....	2,000
D-32	Loans for Crop Husbandry.	6401, Loans for Crop Husbandry.	18,30,00,000	....	18,30,00,000
D-33	Loans for Animal Husbandry.	6403, Loans for Animal Husbandry.	75,00,000	....	75,00,000
D-34	Loans for Dairy Development.	6404, Loans for Dairy Development.	16,50,000	....	16,50,000
D-35	Loans for Fisheries	6405, Loans for Fisheries	46,30,000	....	46,30,000
D-36	Loans for Co-operation	6425, Loans for Co-operation.	23,01,95,000	....	23,01,95,000
D-37	Loans for Minor Irrigation.	6702, Loans for Minor Irrigation.	66,67,000	....	66,67,000
D-38	Loans for Village and Small Industries.	6851, Loans for Village and Small Industries.	5,94,000	....	5,94,000
D-39	Loans for other General Economic Services.	7475, Loans for other General Economic Services.	13,12,000	....	13,12,000
D-40	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	15,27,000	....	15,27,000
		Total—Agriculture and Co-operation Department.	45,38,10,000	2,54,80,000	47,92,90,000
<b>Education and Employment Department</b>					
E-12	Loans for Education, Sports, Art and Culture.	6202, Loans for Education, Sports, Art and Culture.	36,67,000	....	36,67,000
E-13	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	9,25,000	....	9,25,000
		Total—Education and Employment Department.	45,92,000	....	45,92,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>Urban Development Department</b>					
F-15	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	51,47,000	51,47,000
F-16	Loans for Water Supply and Sanitation	6215, Loans for Water Supply and Sanitation.	27,37,67,000	....	27,37,67,000
F-17	Loans for Urban Development.	6217, Loans for Urban Development.	1,89,90,000	....	1,89,90,000
F-18	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	2,53,000	....	2,53,000
		Total—Urban Development Department.	29,30,10,000	51,47,000	29,81,57,000
<b>Finance Department</b>					
G-15	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	8,00,00,00,000	8,00,00,00,000
G-16	Loans and Advances from the Central Government.	6004, Loans and Advances from the Central Government.	....	80,87,37,000	80,87,37,000
G-17	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	6,85,000	....	6,85,000
G-18	Inter-State Settlement..	7810, Inter-State Settlement.	....	67,38,000	67,38,000
		Total—Finance Department.	6,85,000	8,81,54,75,000	8,81,61,60,000
<b>Public Works Department</b>					
H-17	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	1,35,000	1,35,000
H-18	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	11,42,000	....	11,42,000
		Total—Public Works Department.	11,42,000	1,35,000	12,77,000
<b>Irrigation Department</b>					
I-16	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	63,90,000	....	63,90,000
		Total—Irrigation Department.	63,90,000	....	63,90,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>Law and Judiciary Department</b>					
J-18	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	6,55,000	....	6,55,000
		Total—Law and Judiciary Department.	6,55,000	....	6,55,000
<b>Industries, Energy and Labour Department</b>					
K-18	Loans for Other Social Services.	6250, Loans for Other Social Services.	1,50,00,000	....	1,50,00,000
K-19	Loans for Co-operation.	6425, Loans for Co-operation.	....	20,000	20,000
K-20	Loans for Power Projects.	6801, Loans for Power Projects.	80,50,00,000	....	80,50,00,000
K-21	Loans for Village and Small Industries.	6851, Loans for Village and Small Industries.	21,00,000	30,000	21,30,000
K-22	Loans for Consumer Industries.	6860, Loans for Consumer Industries.	95,00,000	....	95,00,000
K-23	Loans for Other Industries and Minerals	6885, Loans for Other Industries and Minerals.	4,00,00,000	....	4,00,00,000
K-24	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	7,00,000	....	7,00,000
		Total—Industries, Energy and Labour Department.	87,23,00,000	50,000	87,23,50,000
<b>Rural Development Department</b>					
L-21	Loans for Water Supply and Sanitation.	6215, Loans for Water Supply and Sanitation.	40,000	....	40,000
L-22	Loans for Housing ..	6216, Loans for Housing.	1,00,000	....	1,00,000
L-23	Loans for Other Rural Development Programmes.	6515, Loans for Other Rural Development Programmes.	20,00,000	....	20,00,000
L-24	Loans to Government Servants etc.	7610, Loans to Government Servants, etc.	3,31,000	....	3,31,000
L-25	Miscellaneous Loans. . .	7615, Miscellaneous Loans.	3,70,00,00,000	....	3,70,00,00,000
		Total—Rural Development Department.	3,70,24,71,000	....	3,70,24,71,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Food and Civil Supplies Department</b>				
M-8	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	5,46,67,000	5,46,67,000
M-9	Loans to Government Servants, etc.	7610, Loans to Government Servants etc.	3,37,000	....	3,37,000
		Total—Food and Civil Supplies Department.	3,37,000	5,46,67,000	5,50,04,000
	<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>				
N-15	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	7,69,000	....	7,69,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	7,69,000	....	7,69,000
	<b>Planning Department</b>				
O-8	Loans to Government Servants, etc.	7610, Loans to Government Servants etc.	1,90,000	....	1,90,000
		Total—Planning Department.	1,90,000	....	1,90,000
	<b>Parliamentary Affairs Department</b>				
P-3	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	25,000	....	25,000
		Total—Parliamentary Affairs Department.	25,000	....	25,000
	<b>Housing and Special Assistance Department</b>				
Q-12	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	61,74,000	61,74,000
Q-13	Loans for Housing. ..	6216, Loans for Housing.	12,96,14,000	....	12,96,14,000
Q-14	Loans for Other Social Services.	6250, Loans for Other Social services.	38,32,000	....	38,32,000
Q-15	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	62,000	....	62,000
		Total—Housing and Special Assistance Department.	13,35,08,000	61,74,000	13,96,82,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	<b>Public Health Department</b>				
R-7	Loans to Government Servants etc.	7610, Loans to Government Servants, etc.	7,79,000	....	7,79,000
		Total.—Public Health Department.	7,79,000	....	7,79,000
	<b>Medical Education and Drugs Department</b>				
S-7	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	3,65,000	3,65,000
S-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	5,60,000	....	5,60,000
		Total—Medical Education and Drugs Department.	5,60,000	3,65,000	9,25,000
	<b>Tribal Development Department</b>				
T-12	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	1,33,000	1,33,000
T-13	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	54,000	....	54,000
		6216, Loans for Housing 6217, Loans for Urban Development. 6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 6235, Loan for Social Security and Welfare. 6250, Loans for Other Social Services. 6401, Loans for Crop Husbandry. 6403, Loans for Animal Husbandry. 6405, Loans for Fisheries. 6406, Loans for Forestry and Wild Life. 6425, Loans for Co-operation. 6435, Loans For Other Agricultural Programmes 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries. 7475, Loans for Other General Economic Services.	5,60,90,000	....	5,60,90,000
T-14	Loans for Tribal Areas Development Sub-Plan				
		Total—Tribal Development Department.	5,61,44,000	1,33,000	5,62,77,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	<b>Environment Department</b>				
U-5	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	13,000	....	13,000
		Total—Environment Department.	13,000	....	13,000
	<b>Maharashtra Legislature Secretariat</b>				
V-4	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	37,000	....	37,000
		Total—Maharashtra Legislature Secretariat.	37,000	....	37,000
		Total—C-Expenditure under Debt Heads.	5,58,43,19,000	8,90,85,63,000	14,49,33,82,000
		<b>GRAND TOTAL</b> ...	<b>31,87,71,78,000</b>	<b>11,84,80,53,000</b>	<b>43,72,52,31,000</b>

## STATEMENT OF OBJECTS AND REASONS

This Bill is introduced in pursuance of article 206 of the Constitution of India, read with article 204 thereof, to provide for the appropriation out of the Consolidated Fund of the State of the moneys required to meet the expenditure charged on the Consolidated Fund of the State and the grants made in advance by the Legislative Assembly in respect of the estimated expenditure for a part of the financial year 1988-89. The amounts are shown below :—

	Rs.
(a) Revenue Expenditure .. .. .	20,49,07,72,000
(b) Capital Expenditure .. .. .	8,74,10,77,000
(c) Expenditure under Debt Heads .. .. .	14,49,33,82,000
Total .. .. .	43,72,52,31,000

Bombay, dated the 28th March 1988.

SUSHILKUMAR S. SHINDE,  
Minister for Finance.

GOVERNOR'S RECOMMENDATION UNDER ARTICLE 207 OF THE  
CONSTITUTION OF INDIA.

In exercise of the powers conferred upon him by clause (1) of article 207 of the Constitution of India, the Governor of Maharashtra is pleased to recommend to the Maharashtra Legislative Assembly, the consideration of the Maharashtra Appropriation (Vote on Account) Bill, 1988.

By order and in the name of the Governor of Maharashtra.

A. M. SHINDEKAR,  
Assistant Draftsman-cum-Under Secretary to Government.

Bombay:

Dated the 28th March 1988.